

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 3592
ANSWERED ON MONDAY, DECEMBER 20, 2021/**

AGRAHAYANA 29, 1943 (Saka)

ONE PERSON COMPANY

QUESTION

3592. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) the number of registered company as One Person Company (OPC) in India during the current year, State-wise;

(b) the number of the said companies out of them which have been registered by the NRIs;

(c) whether some of OPC have changed their identity as Public or Private company during the current year as per the flexibility given by the present Government; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): During the current year (from 01.01.2021 to 10.12.2021) total 9781 number of One Person Companies (OPCs) were registered under the provisions of the Companies Act, 2013 (the Act) and the state wise details of these companies are as under:

State and Union Territory	Number of OPCs
Maharashtra	1603
Uttar Pradesh	1051
Delhi	925
Karnataka	886
Tamil Nadu	737
Telangana	618
West Bengal	508
Haryana	471
Bihar	384
Gujarat	360
Kerala	333
Andhra Pradesh	312
Rajasthan	277
Orissa	227
Madhya Pradesh	206
Jharkhand	141
Assam	133
Jammu & Kashmir	106
Punjab	100
Uttarakhand	96
Chattisgarh	84
Himachal Pradesh	53
Goa	45
Chandigarh	42
Manipur	20
Tripura	17
Andaman & Nicobar	12
Pondicherry	11
Arunachal Pradesh	6
Meghalaya	6
Nagaland	5
Ladakh	3
Dadra & Nagar Haveli	2
Mizoram	1
Grand Total	9781

(b): No information for OPCs registered by NRIs is available separately.

(c) and (d): Total 239 number of OPCs have converted into public or private companies during the current year.
